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Title: Presentation of the statement showing reasons for immediate legislation by the Competition (Amendment) Ordinance, 2009 (No. 6 of 2009).

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Competition (Amendment) Ordinance, 2009 (No. 6 of 2009).

(Placed in Library, See No. LT 1269/15/09)

* Laid on the Table and also placed in Library See No. LT 1269/15/09.